

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST**

**Date : 27<sup>th</sup> February, 2019**  
**Time : 02.00 P.M.**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>			
1.	<b>Review Application No. 23/2018 IN</b> Appeal No. 36/2016	Jitender Singh Vs. Union of India & Ors.	Mr. Girish Kumar & Ms. Pooja Singh, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF & HPPCB

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**